

17

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/68/2017
NAME OF THE PETITIONER : CENTURY OFFSET PRINTERS KERALA PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarath babu Pr V.K. Rajasekar	In Petitioner	B Sarath
2.	B. Ambili. Company Prosecutor o/o ROC, Kerala	Respondent	Ambili

ORDER

Counsel for petitioner present. Ms B Ambili, Company Prosecutor, ROC, Kerala, representing the respondent present. Time is enlarged at request for hearing submissions by the respondent. Put up on 21.09.2017 at 10.30 A.M.

Member (Judicial)

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